

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 105**  
**(IB)-439/ND/2020**

**IN THE MATTER OF:**

Capital Tree Financial Solutions Pvt. Ltd. ... Applicant/Petitioner

Vs

JM EnviroTechnologies Pvt Ltd ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 11.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Charu Tyagi, Adv  
For the Respondent :

**ORDER**

Matter is listed for hearing, however due to technical issue in the Registry the documents are not able to be opened for the perusal of the Bench. Learned Counsel for the Respondent prays that the matter be kept in the afternoon as he is to attend the physical hearing at Saket Court and otherwise seeks short adjournment.

Matter adjourned to **01.02.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**